



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
LARGER BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING), HONOURABLE MR.
JUSTICE M.R. PATHAK AND HONOURABLE MR.
JUSTICE S. SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/7729/2019 WITH LCR, FIXED	MD. SONGSER ALI @ SAMSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1911/2020 in WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR MR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 23/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
7	Bail Appln./2500/2020 FIXED	MD. HARKAN ALI Versus THE STATE OF ASSAM	MR. S H SIKDAR MR A C ALI MR E A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
33	WP(C)/4933/2020 B/O	DHARITRY GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	GA, ASSAM
<u>ADMISSION</u>				
34	WP(C)/9098/2019 FIXED	KAMALA ENGTI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MS M S CHOUDHURY	GA, ASSAM
<u>ORDERS</u>				
35	Cont.Cas(C)/162/2020 B/O	GIRISH CHANDRA DAS Versus SAMIR SINHA AND ANR.	MR. N H BARBHUIYA MS N J BEGUM	

LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	Crl.A./405/2019 WITH LCR, FIXED	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
	WITH I.A.(Crl.)/893/2019 in Crl.A./405/2019	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
12	Crl.A./72/2020 WITH LCR, FIXED	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
	WITH I.A.(Crl.)/172/2020 in Crl.A./72/2020	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
13	I.A.(Crl.)/305/2020 WITH LCR AND P.B., FIXED in Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM
	WITH Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM
	WITH			
14	Crl.A./135/2020	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM

WITH
I.A.(CrI.)/304/2020
in CrI.A./135/2020

SARSING TERON AND 9 ORS
Versus
THE STATE OF ASSAM AND ANR

MR S INGTI
MR. P SHARMAH
MR. M SARANIA
MD. S U AHMED
MR. A I KATHAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

26	WP(C)/1996/2019	RUBUL ALI Versus THE UNION OF INDIA AND 7 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.
27	WP(C)/2231/2019	JADAB CHANDRA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F U BARBHUIYA MR. A M AHMED MRS H AHMED MS S DAS	SC, WATER RESOURCE SC, SEBA

ORDERS

28	Cont.Cas(C)/95/2019 FIXED	HAREN DAS Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA (R1) MR. N HAQUE (R2) MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
29	Review.Pet./19/2020 WP(C)/2727/2013 (Disposed) FIXED	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV

THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE(ACTING), HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MR. JUSTICE S. SHYAM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/4911/2020 B/O	MEGHAA MOULDINGS AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, P H E
39	WP(C)/4934/2020 B/O	M/S JOONKTOLLEE TEA AND INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
40	WP(C)/4935/2020 B/O	M/S PRADIP ADVERTISING AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	SC, NHM SC, FINANCE SC, HEALTH
41	WP(C)/4954/2020 B/O	M/S GOGOI ENTERPRISE AND 32 ORS. Versus OIL INDIA LTD. AND 4 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	MR S N SARMA SENIOR ADVOCATE SC, OIL
ORDER (IMPLEADMENT OF PARTY)				
42	I.A.(Civil)/3465/2019 FIXED in WP(C)/3455/2019	JEUTI DAS Versus SRI PREMJJIT SARMA	MS. R GOGOI MS. S KAUSHIK MS. S GOSWAMI MR. G CHAUDHURY	MR. R CHAKRAVORTY MS. S KHOUND (SC, G M D A) MR. M CHALIHA MR. H P GUWALA MS. S BORA (SC, GMC)
	WITH WP(C)/3455/2019	PREMJIT SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	SC, GDD SC, G M D A
ADMISSION				
43	WP(C)/127/2020 B/O	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
44	WP(C)/1225/2020 B/O	PORIMAL KUMAR BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR. A BASUMATARY	GA, ASSAM SC, EXCISE DEPTT.

45	WP(C)/3454/2020 B/O	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MR. S K TALUKDAR MR A SARMA, SC, AFDC
ORDERS				
46	WP(C)/4076/2020 FIXED	KARDOM KE AAPI Versus THE STATE OF ASSAM AND 7 ORS.	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA MR P K BASU	MR. K N CHOUDHURY (R8) GA, ASSAM MR. D J DAS (R8) MS N MAHANTA (R8) SC, REVENUE
47	WP(C)/4347/2020 FIXED	KILIAHUNGBE RIAME Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MS. K PHUKAN	SC, PWD SC, NCHAC
WITH				
48	WP(C)/4359/2020	BINOD BORO Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN	SC, PWD SC, NCHAC
WITH				
49	WP(C)/4370/2020	SANGJEULUNGBE JEME Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	SC, PWD SC, N C HILLS
WITH				
50	WP(C)/4371/2020	BIPLOB DEBRAGEDE Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. R M DAS SC, PWD SC, NCHAC
WITH				
51	WP(C)/4374/2020	HAMSODAO HOJAI Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	SC, PWD SC, N C HILLS
WITH				
52	WP(C)/4381/2020	HAMSODAO HOJAI Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	SC, PWD SC, N C HILLS
WITH				
53	WP(C)/4391/2020	SANGJEULUNGBE JEME Versus THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	SC, PWD SC, N C HILLS
WITH				
54	WP(C)/4431/2020	KILIAHUNGBE RIAME Versus THE STATE OF ASSAM AND 7 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, PWD SC, NCHAC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 8

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
36	Bail Appln./2549/2020 (PDF COPY), B/O	KRISHTOFER SANGMA Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
37	Bail Appln./2554/2020 (PDF COPY), B/O	SAILEN KAKOTI AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	Bail Appln./2592/2020 (PDF COPY), B/O	MD. TAHID ALI Versus THE STATE OF ASSAM	MR. S ROY MS P SHARMA MD S ALI	PP, ASSAM
39	Bail Appln./2595/2020 (PDF COPY), B/O	BIPUL DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
MOTION				
40	AB/3366/2020 (PDF COPY), B/O	HIFZUR RAHMAN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
41	AB/3370/2020 (PDF COPY), B/O	SUBHAM DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA	PP, ASSAM
42	AB/3379/2020 (PDF COPY), B/O	JONE KUMAR SENAPOTI Versus STATE OF ASSAM	MR. R K BORAH MR. R PHUKAN	PP, ASSAM
43	AB/3380/2020 (PDF COPY), B/O	P MADHAIYAN AND ANR. Versus THE STATE OF ASSAM	MR. D P BORAH	PP, ASSAM
44	AB/3381/2020 (PDF COPY), B/O	JELAL UDDIN BEPARI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
45	AB/3393/2020 (PDF COPY), B/O	DIPANKAR SARMAH AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR G CHAMUAH MR. D GOGOI MR H P NEPAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN, IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	CrI.Pet./320/2020 BY SLIP	AKHIL GOGOI Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
ORDERS				
39	Cont.Cas(C)/218/2019 B/O	ANIL CH. GAYAN Versus PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
40	I.A.(Civil)/1967/2020 B/O in WP(C)/3751/2020 WITH WP(C)/3751/2020	NITUMONI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. NITUMONI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR T DAS MS G DAS MR. I CHOUDHURY MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, EDU SC, EDU
41	I.A.(Civil)/1969/2020 B/O in WP(C)/3734/2020 WITH WP(C)/3734/2020	PUTUMONI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND ANR. PUTUMONI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, EDU SC, SEC. EDU.
42	I.A.(Civil)/1970/2020 B/O in WP(C)/3781/2020 WITH WP(C)/3781/2020	AJOY KISHOR KALITA Versus THE STATE OF ASSAM AND ANR. AJOY KISHOR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. T DAS MR. I CHOWDHURY SR ADV MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, EDU SC, SEC. EDU.

43	I.A.(Civil)/1971/2020 B/O in WP(C)/3790/2020 WITH WP(C)/3790/2020	KOHINUR ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR. KOHINUR ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, EDU SC, SEC. EDU.
44	I.A.(Civil)/1972/2020 B/O in WP(C)/3736/2020 WITH WP(C)/3736/2020	DOLY KALITA AND 9 ORS. Versus THE STATE OF ASSAM AND ANR. DOLY KALITA AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
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SUPPLEMENTARY CAUSELIST

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[For Monday,23rd November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
36	Bail Appln./2275/2020 B/O	REJAKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
37	CRP(I/O)/418/2019 FIXED	AMITAVA PAUL @ AMITABH PAUL Versus GANESH CH. DAS	MR. T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	
38	AB/2472/2020 FIXED	ALI AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	SPECIAL PP ASSAM
39	AB/3396/2020 (PDF COPY), B/O	MRS. PH. RUTH JOAN SINGHA Versus STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
40	AB/3397/2020 (PDF COPY), B/O	PH. MANIDHON SINGHA, MAJOR (RETD.) Versus STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
BAIL HEARING (BA)				
41	Bail Appln./1918/2020 WITH SCANNED COPY OF C.D., B/O	PRAMOD KUMAR CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K DAS MR. N K DAS MS. P DAS	PP, ASSAM
42	Bail Appln./2184/2020 FIXED	BISHNURAM KACHARI @ BISHNU KACHARI Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
43	Bail Appln./2281/2020 FIXED	UMESH CH BORO Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
44	Bail Appln./2320/2020 FIXED	ASHRAFUL HOQUE Versus THE STATE OF ASSAM	MS F BEGUM MR. L MOHAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
45	RSA/46/2020 FIXED	SRI RAMA SANKAR CHOUHAN AND 2 ORS Versus THE CIRCLE OFFICER AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR D NANDI MR. P MAZUMDER N ALAM	SC, REVENUE

WITH
I.A.(Civil)/622/2020
in RSA/46/2020

SRI RAMA SANKAR CHOUHAN AND 2
ORS

Versus

THE CIRCLE OFFICER AND 5 ORS

MR. S CHAUHAN
MR. A R SHOME
MR. S CHAUHAN
MR D NANDI
MR. P MAZUMDER
N ALAM

SC, REVENUE

46 **WITH**
RSA/44/2020

SRI RAMA SANKAR CHOUHAN AND 2
ORS.

Versus

SRI GOUTAM MODAK AND 5 ORS

MR. S CHAUHAN
MR. A R SHOME
MR. P MAZUMDER

SC, REVENUE

WITH
I.A.(Civil)/584/2020
in RSA/44/2020

SRI RAMA SANKAR CHOUHAN AND 2
ORS

Versus

SRI GOUTAM MODAK AND 5 ORS

MR. S CHAUHAN
MR. A R SHOME
MR. P MAZUMDER

SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
44	Bail Appln./2520/2020 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST), FIXED	MRS. RUPA THAKURIYA Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
45	Bail Appln./2138/2020 FIXED	HIRAK JYOTI BARUAH Versus THE STATE OF ASSAM	MR. B TALUKDAR MRS N. SINGHA	PP, ASSAM
46	Bail Appln./2518/2020 FIXED	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
47	AB/2627/2020 FIXED	DHRUBA JYOTI BARUAH Versus THE STATE OF ASSAM	MR. B TALUKDAR MRS N. SINGHA MR. N SAIKIA	PP, ASSAM
48	AB/3088/2020 (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSE LIST), FIXED	ANUP HALOI Versus THE STATE OF ASSAM	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN MR S N NATH	PP, ASSAM
<u>ORDERS</u>				
49	CrI.Pet./379/2018 WITH LCR 3 FILES, B/O	KHAGEN CH. PEGU Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR. K I MAZUMDER	MR. T SK (R2) PP, ASSAM
WITH				
50	CrI.Pet./621/2014	KHAGEN CH. PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MR.K ISLAM MR.K I MAJUMDAR	MR.T SK(R- 2&3) PP, ASSAM
51	I.A.(CrI.)/229/2020 WITH OFFICE NOTE, B/O in CrI.A./2187/2020	SIDAM BAIRAGI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR R B ISLAM MR. M ISLAM	PP, ASSAM
WITH				
	CrI.A./2187/2020 (Filing Number)	SIDAM BAIRAGI Versus THE STATE OF ASSAM AND ANR		
WITH				
	I.A.(CrI.)/2189/2020 (Filing Number)	SIDAM BAIRAGI Versus THE STATE OF ASSAM AND ANR		

OTHER MATTERS

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
20	Bail Appln./2236/2020	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
WITH				
21	Bail Appln./2398/2020	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
WITH				
22	AB/3098/2020	DHRUBAJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

BAIL HEARING

LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

19	I.A.(Civil)/1805/2020 FIXED in WP(C)/3230/2020	THE OIL AND NATURAL GAS CORPORATION AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR G N SAHEWALLA MS. S SENAPATI	MR G N SAHEWALLA MR. M K CHOUDHURY MR. A BARKATAKI
	WITH WP(C)/3230/2020	MRIGANKA SHARMA AND 7 ORS. Versus THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI SC, OIL
20	WITH WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA
	WITH I.A.(Civil)/1770/2020 in WP(C)/3079/2020	THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus PRABAL SHARMA AND 3 ORS.	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI
21	I.A.(Civil)/1946/2020 B/O in WP(C)/2981/2020	INDIAN OIL CORPORATION LTD. Versus HLK INFRASTRUCTURE PVT. LTD.	S N SARMA MR. K KALITA	MR. R DUBEY
	WITH WP(C)/2981/2020	HLK INFRASTRUCTURE PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY MR G K DEKA

ADMISSION

22	WP(C)/7398/2019 B/O	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
23	WP(C)/2588/2020 B/O	MRIDUL SINGHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR	GA, ASSAM SC, EXCISE DEPTT.

BAIL HEARING

24	AB/3109/2020 BY STATEMENT	HASAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. H A AHMED MR. R ALI	PP, ASSAM
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ORDERS

25 Cont.Cas(C)/616/2019
FIXED

SAMSUN NAHAR
Versus
PREETAM SAIKIA AND ANR.

MR. A K DUTTA
MR D C NATH
MS. C. KALITA

MR. D MOZUMDER
MR. A DEKA
MR. P BORAH

HEARING

26 WP(C)/4621/2020
FIXED

M/S TATA MOTORS LTD.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. JYOTIRMOY ROY
MR. S SARMA
MR. C CHAKRAVARTY
MR D DAS

MR. D BARUAH(R5)
MS. N UPADHYAY(R5)
MR. A I Ali (R 5)
SC, HEALTH

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